- (a) whether Government is aware that rare manuscripts, books, photographs, archives, paintings, sculptures and items of significant cultural value are being destroyed due to improper maintenance/conditions in Indira Gandhi National Centre for the Arts (IGNCA);
- (b) whether no proper stock taking of these items has been done for the past several years and attempts to shift these national treasures to appropriate places for proper upkeep have been turned down by vested interests;
- (c) if so, the steps Government proposes to take to ensure proper and scientific upkeep of these national treasures;
  - (d) if so, by when; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) to (e) Indira Gandhi National Centre for the Arts (IGNCA) has reported that proper inventory of its collections is regularly maintained, through registers and catalogues. To ensure proper scientific upkeep of its collection, IGNCA has created a new air-conditioned space where the collection is to shift within next 4 months.

## Funds for Khandagiri and Udaigiri caves in Orissa

2002. SHRI PYARIMOHAN MOHAPATRA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Ministry had sanctioned funds during the year 2002 for setting up a sound and light show at Khandagiri and Udaigiri caves in Orissa; and
  - (b) if so, the steps taken by the Ministry to complete the project through the ASI?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Yes, Sir. The show could not be made operational for the reason that during installation of fixtures and cables by an agency appointed by the India Tourism

Development Corporation, some damages to the monument had occurred. The advice of a Technical Committee has been sought to take out the fixtures and cables directly fixed over the monument and to suggest future course of action.

## Technology to predict Tsunami

2003. SHRI K.N. BALAGOPAL: Will the Minister of EARTH SCIENCES be pleased to state:

- (a) whether Government has developed any advanced technology to predict Tsunami;
- (b) if so, the details thereof; and
- (c) whether it has any understanding with USA for sharing advanced satellite information to predict Tsunami?

THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir. The Government has developed an advanced Expert Decision Support System (DSS) based on state-of-the-art Information Technology (IT), Visualization, geo-spatial and remote sensing technologies to build Indian Tsunami Early Warning System.

(b) The Indian Tsunami Early Warning System comprises a real-time network of seismic stations, Bottom Pressure Recorders (BPR), tide gauges and 24 X 7 operational tsunami warning centre to detect tsunamigenic earthquakes and to monitor tsunamis and to provide timely advisories to concerned government departments and to vulnerable community by means of latest communication methods with back-end support of scenario database, vulnerability modeling and Decision Support System.

Following are the Major Components of the Indian Tsunami Warning System:

- (i) Dedicated Tsunami Warning Centre operating on 24x7 basis for generation of timely advisories.
- (ii) A network of land-based seismic stations for earthquake detection and estimation of focal parameters in the two known tsunamigenic zones and to communicate the same to the Early Warning Centre in near-real time.
- (iii) A network of BPRs (that could detect and measure a change in water level of 1 cm at water depths of up to 6 km of water) to detect and monitor tsunami around these two tsunamigenic zones.